

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. O.A.497 of 1996

Date of Order : 16.3.1996

Present : Hon'ble Mr.D.Purkayastha, Judicial Member.

NIRAPADA TARAFDAR

vs.

UNION OF INDIA & ORS.

For the applicant : None

For the respondents: Mrs.Uma Sanyal, counsel.

ORDER

None appears on behalf of the applicant. It appears from the record that on the last four occasions the applicant did not appear before this Tribunal nor did his Advocate.

2. In view of the above, the application is dismissed for default.
3. Mrs.Uma Sanyal is present on behalf of the respondents.
4. No order is passed as to costs.


(D.Purkayastha)
Judicial Member